

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

Dated Guwahati the 25th February, 2015

No.HC.VII-186/2014/ 1122 /A. In the interest of administration, Shri Jayashish Chakraborty, LDA, Office of the District and Sessions Judge, Hailakandi, is transferred against the post of LDA, Office of the District and Sessions Judge, Karmup, Amingaon, created and sanctioned by the Govt. of Assam, vide letter No. JDJ.317/2011/42 dated 13.01.2014 issued by the Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur.

Shri Chakraborty will join at his new place of posting immediately.

(N.B. The seniority of Shri Jayashish Chakraborty will be decided by the District and Sessions Judge, Kamrup, Amingaon, on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.)

By Order,
Sd/- Hemanta Kumar Das,
DEPUTY REGISTRAR (VIGILANCE)

Memo No.HC.VII-186/2014/ 1123 - 1136 /A.

Dated 25.02.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Hailakandi. He is requested to release Shri Jayashish Chakraborty in order to enable him to join at his new place of posting immediately
4. The District and Sessions Judge, Kamrup, Amingaon
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Hailakandi
7. The Chief Judicial Magistrate, Kamrup, Amingaon

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8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this
Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar
(Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette
14. Shri Jayashish Chakraborty, LDA, Office of the District and Sessions
Judge, Hailakandi

26/02/2015

DEPUTY REGISTRAR (VIGILANCE)

25/2/2015

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 25th February, 2015

No.HC.VII-182/2014/ 1075 /A. In the interest of administration, Smti Pallabi Kakati, LDA, Office of the Chief Judicial Magistrate, Darrang, Mangaldoi, is transferred against the newly created post of LDA, Office of the Chief Judicial Magistrate, Kamrup, Amingaon, vide letter No.JDJ.317/2011/42 dated 13.01.2014 issued by the Deputy Secretary to the Govt. of Assam, Judicial Department, Dispur.

Smti Kakati will join at her new place of posting immediately.

(N.B. The seniority of Smti Kakati will be decided by the Chief Judicial Magistrate, Kamrup, Amingaon on the basis of her initial date of joining in the service. Further, the concerned employee will not be entitled to claim TA and DA as the transfer is made on her request.)

By Order,
Sd/- Hemanta Kumar Das,
DEPUTY REGISTRAR (VIGILANCE)

Memo No.HC.VII-182/2014/ 1076 - 1089 /A.

Dated 25.02.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Darrang, Mangaldoi
4. The District and Sessions Judge, Kamrup, Amingaon.
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Darrang, Mangaldoi. He is requested to release Smti Pallabi Kakati in order to enable her to join at her new place of posting immediately
7. The Chief Judicial Magistrate, Kamrup, Amingaon

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8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this
Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar
(Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette
14. Smti Pallabi Kakati, LDA, Office of the Chief Judicial Magistrate, Darrang,
Mangaldoi

26/02/2015

DEPUTY REGISTRAR (VIGILANCE)

25/2/2015

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 25th February, 2015

No.HC.VII-152/2014/ 1090 /A. In the interest of administration, Shri Jaydeep Saikia, LDA, Office of the Chief Judicial Magistrate, Dhubri, is transferred as LDA, Office of the Chief Judicial Magistrate, Kamrup (M), Guwahati.

Shri Saikia will join at his new place of posting immediately.

(N.B. The seniority of Shri Jaydeep Saikia will be decided by the Chief Judicial Magistrate, Kamrup (M), Guwahati on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.)

By Order,
Sd/- Hemanta Kumar Das,
DEPUTY REGISTRAR (VIGILANCE)

Memo No.HC.VII-152/2014/ 1091 - 1104 /A.

Dated 25.02.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Dhubri
4. The District and Sessions Judge, Kamrup (M), Guwahati
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Dhubri. He is requested to release Shri Jaydeep Saikia in order to enable him to join at his new place of posting immediately
7. The Chief Judicial Magistrate, Kamrup (M), Guwahati

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8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
- ✓ 11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this
Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar.
(Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette
14. Shri Jaydeep Saikia,, LDA, Office of the Chief Judicial Magistrate, Dhubri

(1) 26/02/2015
DEPUTY REGISTRAR (VIGILANCE)

[Signature]
25/2/2015

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION
Dated Guwahati the 25th February, 2015

No.HC.VII-183/2014/ **1107** /A. In the interest of administration, Shri Koushik Ranjan Deka, LDA, Office of the Chief Judicial Magistrate, Dhemaji, is transferred as LDA, Office of the Chief Judicial Magistrate, Sonitpur, Tezpur.

Shri Deka will join at his new place of posting immediately.

(N.B. The seniority of Shri Koushik Ranjan Deka will be decided by the Chief Judicial Magistrate, Sonitpur, Tezpur, on the basis of his initial date of joining in the service. Further, the concerned employee will not be entitled to claim TA and DA as the transfer is made on his request.)

By Order,
Sd/- Hemanta Kumar Das,
DEPUTY REGISTRAR (VIGILANCE)

Memo No.HC.VII-183/2014/ **1108 - 1121** /A.

Dated 25.02.2015

Copy to:-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati
2. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati
3. The District and Sessions Judge, Dhemaji
4. The District and Sessions Judge, Sonitpur, Tezpur
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice (Acting), Gauhati High Court, Guwahati
6. The Chief Judicial Magistrate, Dhemaji. He is requested to release Shri Koushik Ranjan Deka in order to enable him to join at his new place of posting immediately
7. The Chief Judicial Magistrate, Sonitpur, Tezpur

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8. The Joint Registrar (_____), Gauhati High Court, Guwahati
9. The Deputy Registrar (_____), Gauhati High Court, Guwahati
10. The Private Secretary to Hon'ble Mr. Justice _____,
Gauhati High Court, Guwahati
11. The Systems Analyst, Gauhati High Court, Guwahati for uploading this
Notification in the Gauhati High Court Website
12. The CA to Registrar General/ Registrar (Vigilance)/Registrar
(Judicial)/Registrar (Admn.), Gauhati High Court, Guwahati
13. The Deputy Director, Printing & Stationery, Assam Govt. Press,
Bamunimaidan, Guwahati for publication of the Notification in the Assam
Gazette
14. Shri Koushik Ranjan Deka, LDA, Office of the Chief Judicial Magistrate,
Dhemaji

(N) 26/02/2015

DEPUTY REGISTRAR (VIGILANCE)

[Signature]
25/2/2015